

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 507/2016

RAMBHAU S/O TULSHIRAM GHUGE

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA AND ORS. & ORS.
WITH

Respondent(s)

SLP(C) No. 4729/2016 (IX)
SLP(C) No. 4732/2016 (IX)
S.L.P.(C)...CC No. 22021/2016 (IX)
SLP(C) No. 1502-1503/2016 (IX)
SLP(C) No. 4731/2016 (IX)
SLP(C) No. 37122/2016 (IX)
SLP(C) No. 4730/2016 (IX)
SLP(C) No. 4733/2016 (IX)

Date : 31-08-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Brij Kishor Sah, Adv.
M/s. S.m. Jadhav And Company, AOR
Mr. Nar Hari Singh, AOR

For Respondent(s)

Mr. Seshatalpa Sai Bandaru, Adv.
Mr. Nishant Ramakantrao Katneshwarkar, AORUPON hearing the counsel the Court made the following
O R D E RS.L.P.(C)...CC No. 22021/2016

Tagged matter.

SLP(C) No.1502-1503,4729,4730,4731,4732 and 4733/2016Respondent Nos.1 to 3 have not filed counter affidavit,
despite last and final opportunity. Further opportunity is
declined.SLP(C) No.507/2016Four weeks' time, as last opportunity, is granted to the
Id. Advocate, Mr. Seshatalpa Sai Bandaru, appearing on behalf

of Mr. Nishant R. Katneshwarkar, Advocate-on-record for filing vakalatnama and counter affidavit on behalf of respondent Nos.1 to 3.

Respondent Nos.4 to 7 have already been deleted vide order dated 28.4.2016.

SLP(C) No. 37122/2016

Four weeks' time is granted to respondent Nos.1 to 3 for filing counter affidavit.

List again on 6.10.2017.

RAJESH KUMAR GOEL
Registrar